(J.H.C. Sch. 1-7)

2: Office – 0651-2481449 Fax No. – 0651 – 2481116

From:
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/20	017-18/Apptt
Letter No.	/Apptt
Dated:	

To,

- 1. Sri Arun Kumar Dubey, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board,), Simdega,
- 2. Sri Nirupam Kumar, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board,), Lohardaga,
- 3. Sri Shekhar Kumar, S.D.J.M.-cum-Judge Incharge, Giridih,
- 4. Sri Chandan, J.M.-cum-Judge Incharge-cum-Addl. Civil Judge (Jr. Div.), Palamau at Daltonganj,
- 5. Sri Laxmikant, J.M.-cum-Judge Incharge, Ranchi,
- 6. Sri Binod Kumar, S.D.J.M.-cum-Judge Incharge, Dhanbad,
- 7. Sri Nishant Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Dumka,
- 8. Sri Manoranjan Kumar No. I, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Jamtara,
- 9. Miss Arti Mala, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.), Ramgarh,
- 10. Sri Parth Sarthi Ghosh, S.D.J.M.-cum-Judge Incharge, Chaibasa,
- 11. Sri Chandra Bhanu Kumar, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Pakur,
- 12. Miss Divya Mishra, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Koderma,
- 13. Sri Vikram Anand, SDJM-cum-Civil Judge (Jr. Div.)-Judge In-charge, Bokaro (Bermo at Tenughat),
- 14. Sri Manoj Kumar Prajapati, JM-cum-Judge In-charge-cum-Civil Judge (Jr. Div.), Garhwa,
- 15. Miss Shweta Kumar No. II, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Chatr
- 16. Sri Kusheshwar Sinku, J.M.-cum-Judge Incharge-cum-Addl. Civil Judge (Jr. Div.), Bokaro,
- 17. Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-Judge Incharge, Jamshedpur,
- 18. Sri Ananda Singh, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Godda,
- 19. Sri Abhishek Prasad, J.M.-cum-Judge Incharge, Deoghar,
- 20. Sri Bishwanath Bhagat, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Saraikela
- 21. Sri Anup Tirkey, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Sahebganj,
- 22. Sri Manoj Kumar Ram, SDJM-cum-Judge I/c-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Gumla,
- 23. Ms. Kamala Kumari, Civil Judge (Jr. Div.)-cum-Judge Incharge, Hazaribagh,
- 24. Sri Sandeep Nishit Bara, S.D.J.M.-cum-Judge Incharge-cum-Civil Judge (Jr. Div.)-cum-P.M. (J.J. Board), Latehai
- 25. Miss Sushila Soreng, SDJM-cum-Civil Judge (Jr. Div.)-cum-Judge Incharge-cum-P.M. (J.J. Board), Khunti.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 20th – 21st May, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate for attending two days Refresher Training Course on "Duties & Responsibilities of Registrars" on 20th – 21st May, 2017 with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 20.05.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 19th May till the evening of 21st May, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 320/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 170 per day. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully, Sdl- A.K. Choudhary Registrar General Memo No. _____/ 782____/Apptt.

Dated, Ranchi, the 25.4.17

Copy forwarded to the Principal District & Sessions Judges, Simdega / Lohardaga / Giridih / Daltonganj / Dhanbad / Dumka / Jamtara / Ramgarh / Chaibasa / Pakur / Koderma / Bokaro / Garhwa / Chatra / Jamshedpur / Godda / Deoghar / Saraikela / Sahebganj / Gumla / Hazaribagh / Latehar / Khunti including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 182/JAJ dated 31.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.